

LOK SABHA

Friday, August 24, 1990/Bhadra 2,  
1912 (Saka)

*The Lok Sabha met at three minutes  
past Eleven of the Clock*

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

[English]

MR. SPEAKER: I have to inform the House of the sad demise of one of our former colleagues, Shri Mulki Raj Saini, who was a Member of the Fifth Lok Sabha during 1971-77 representing Dehra Dun constituency of Uttar Pradesh. Earlier, he had been a Member of Uttar Pradesh Vidhan Sabha during 1967-68.

A veteran freedom fighter and an active social and political worker, Shri Saini was associated with several social and educational organisations in various capacities. He took keen interest in agriculture.

An able parliamentarian, Shri Saini actively participated in the proceedings of this House and made valuable contributions thereto.

Shri Saini passed away at Saharanpur on 15th July, 1990 at the age of about 78.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

*(The Members then stood in silence  
for a short while)*

[Translation]

SHRI SATYNARAYAN JATIYA: Mr. Speaker, Sir, all the roads in Delhi are blocked. How can the people come here? *(Interruptions)*

MR. SPEAKER: It is Question Hour. All right we will take it later.

*(Interruptions)*

SHRI SAIFUDDIN CHAUDHURY: Mr. Speaker, Sir, how will the people come here as all the roads are closed. *(Interruptions)*

MR. SPEAKER: Mr. Choudhury, I know that; let us proceed with the question hour.

*(Interruptions)*

SHRI SATYNARAYAN JATIYA: Mr. Speaker, Sir, Members of Parliament are not being allowed to come here. They are not able to come here. *(Interruptions)*

SHRI SAIFUDDIN CHAUDHURY: Mr. Speaker, Sir, the Government should take serious note of it and should declare as to what is the policy of the Government in this regard.

[English]

Nobody is taking notice of anything. *(Interruptions)*

[Translation]

MR. SPEAKER: I agree with you but the point is that at the moment, we should go ahead with the question hour.

*(Interruptions)*

[English]

SHRI NIRMAL KANTI CHATTERJEE: Sir, the Finance Minister takes pride that if he is there, such disputes do not arise and those are settled with his help. Now he is here. Through you, let us request the